

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-03-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 to 10 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar